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## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.159/252/HDB/2018
NAME OF THE COMPANY	MG9 Communications Private Limited
NAME OF THE PETITIONER(S)	MG9 Communications Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Merlet Rani ledy	Consista Applicate	9542239039	V-Vice

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.

Member (Tech)

Member (Judl)

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